

GOVERNMENT OF INDIA

DEPARTMENT OF SPACE

RAJYA SABHA

UNSTARRED QUESTION NO. 1900

TO BE ANSWERED ON THURSDAY, MARCH 17, 2022

COMMERCIALIZATION OF SPACE TECHNOLOGY

1900. SHRI ABIR RANJAN BISWAS:

Will the PRIME MINISTER be pleased to state:

- (a) the details of indigenous space technology commercialized in the last five years;
- (b) the details of revenue generated by commercialization of the space technology during the last five years, year-wise;
- (c) whether any Indian corporate is engaged in the development of space technology;
- (d) if so, the details of the organisation engaged;
- (e) whether they received any Government funding for technology development;
- (f) if so, the details of total funds disbursed to them, and
- (g) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PG &

PENSIONS AND IN THE PRIME MINISTER'S OFFICE

(DR. JITENDRA SINGH):

- (a) ISRO has commercialized 128 space technologies through Indian industries during last five years.

- (b) The details of revenue generated by the commercialization of the space technology in the last five years is-

Year	Revenue through Technology Transfer (TT) Fee and Royalty in Lakhs (in Rupees)
2016-17	29.76
2017-18	141.85
2018-19	701.42
2019-20	219.72
2020-21	81.13

- (c) Yes, Sir. Indian corporates are engaged for realizing the space materials, propellants and critical subsystems.

- (d) Several industries are engaged including

1. Hindustan Aeronautics Limited (HAL), 2. Mishra Dhatu Nigam Limited (MIDHANI), 3. Larsen & Toubro Limited (L&T), 4. Reliance Industries Limited (RIL) 5. Godrej Aerospace 6. Walchandnagar Industries (WIL), 7. Lakshmi Machine Works, 8. ITI Limited 9. Centum Electronics Limited, 10. Astra Microwave Products Limited, etc.

- (e), (f) & (g)

ISRO transfers the technology along with know-how to industries for development of critical materials, sub-systems, etc.

No fund transfer is done for technology development.
